

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION


No. 12496/R.(J.)/2022

Bilaspur, Dated 14.10.2022

In partial modification/amendment to the order of Hon'ble the Chief Justice dated 14.10.2022 regarding current roster w.e.f. 10.10.2022 and also as per instruction of Lordship for ensuring proper listing and timely disposal of the said Criminal Appeals, the present roster needs some modification/amendment which is as follows and same shall be effective from 17.10.2022.

- Criminal Appeals from the year 2021 to 2022 shall be listed before Hon'ble Single Bench-V comprising of Hon'ble Mr. Justice Narendra Kumar Vyas in addition to Criminal Appeals upto the year 2005.
- Criminal Appeals from the year 2015 to 2020 shall be listed before Hon'ble Special Bench comprising of Hon'ble Mr. Justice Radhakishan Agrawal.


BY ORDER OF HON'BLE THE CHIEF JUSTICE


14.10.22.
(K. Vinod Kujur)
Registrar (Judicial)

Copy forwarded for kind information to:-

1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
9.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
16.	The Registrar (Vigilance /I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
17.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
18.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
19.	The Additional Registrars (Judl./D.E.&E/ Admn./ Classification /Criminal), I/c Registrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.

20.	The Advocate General, Government of Chhattisgarh, Bilaspur.
21.	The Secretary, High Court Legal Services Committee, Bilaspur.
22.	The Secretary, High Court Bar Association, Bilaspur.
23.	The Assistant Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
24.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/ Criminal/ Writ/ Central Filing/Cause List Section/ Lawazima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
25.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.


14.10.22
(K. Vinod Kujur)
Registrar (Judicial)